



**WEEKLY STATEMENT FOR DESPATCH OF ORDER
EXCISE APPEAL BRANCH
CESTAT, NEW DELHI-110066
FROM 28.08.2017 To 01.09.2017**

S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		<u>FINAL ORDER</u>		
1.	E/1692//2011	FO/55199/2017	20/07/2017	28/08/2017
2.	E/1195/2008	FO/55297/2017	20/07/2017	28/08/2017
3.	E/10461047/2011	FO/55298-55299/2017	20/07/2017	28/08/2017
4-22.	E/3927-3929/2005 & E/4042/2006 & E/4029/2006 & E/4030-4041/2006 & E/4043-4044/2006	FO/55309-55327/2017	21/07/2017	28/08/2017
23.	E/51222/2017	FO/55390/2017	21/07/2017	28/08/2017
24.	E/55750/2014	FO/55330/2017	24/07/2017	28/08/2017
25-33.	E/850-858/2012	FO/55370-55378/2017	21/07/2017	28/08/2017
34.	E/55310/2014	FO/55385/2017	21/07/2017	28/08/2017
35-43.	E/3716/2010 & E/745-752/2011	FO/55446-55454/2017	24/07/2017	28/08/2017
44-45.	E/53288 & 53315/2014	FO/55456-55457/2017	25/07/2017	28/08/2017
46-47.	E/892-893/2008	FO/55476-55477/2017	25/07/2017	28/08/2017
48.	E/50838/2014	FO/55478/2017	25/07/2017	28/08/2017
49.	E/54625/2014	FO/55479/2017	25/07/2017	28/08/2017
50.	E/56049/2014	FO/55481/2017	25/07/2017	28/08/2017
51-52.	E/58181/2013 & E/50005/2014	FO/55487-55488/2017	25/07/2017	28/08/2017
53-54.	E/3372-3373/2010	FO/55489-55490/2017	25/07/2017	28/08/2017
55-56.	E/59143-59144/2013	FO/55501-55502/2017	25/07/2017	28/08/2017
57-59.	E/STAY/2551, 2994, 2996/2012 IN E/1991,2285,2286/2012	FO/55503-55505/2017	25/07/2017	28/08/2017
60-62.	E/914/2012 & E/565/2012 & E/51142/2014	FO/55548-55550/2017	27/07/2017	28/08/2017
63-68.	E/CO/225/2010 IN E/2254/2010 & E/2255/2010 & E/715-716/2011 & E/3321/2012 & E/59153/2013	FO/55558-55563/2017	28/07/2017	28/08/2017

69.	E/55796/2014	FO/55564/2017	28/07/2017	28/08/2017
70-72.	E/57608-57609/2013 & E/58179/2013	FO/55565-55567/2017	28/07/2017	
73.	E/59982/2013	FO/55568/2017	28/07/2017	28/08/2017
74.	E/1615/2011	FO/55569/2017	28/07/2017	28/08/2017
75.	E/56075/2013	FO/55577/2017	28/07/2017	28/08/2017
76-77.	E/26159-26160/2013	FO/55507-55508/2017	26/07/2017	29/08/2017
78-91.	E/832/2011 & E/75423/2015 & E/22863-22864/2014 & E/40205, 75293,75422,75424,7 5425,75773/2015 & E/30366, 31051,40419, 76116/2016	FO/55525-55538/2017	26/07/2017	29/08/2017
92.	E/856/2010	FO/55570/2017	01/08/2017	29/08/2017
93-96.	E/1145-1146/2007 & E/1248 & 1266/2007	FO/55571-55574/2017	01/08/2017	29/08/2017
97-98.	E/3823-3824/2012	FO/55575-55576/2017	01/08/2017	29/08/2017
99.	E/56273/2013	FO/55581/2017	01/08/2017	29/08/2017
100- 105.	E/50247-50249/2014 & E/53461- 53463/2014	FO/55593-55598/2017	01/08/2017	29/08/2017
106.	E/57027/2014	FO/55602/2017	01/08/2017	29/08/2017
107.	E/55921/2013	FO/55603/2017	01/08/2017	29/08/2017
108.	E/50886/2014	FO/55605/2017	01/08/2017	29/08/2017
109- 111.	E/55778/2013 & E/50159, 52865/2016	FO/55609-55611/2017	01/08/2017	29/08/2017
112.	E/51442/2014	FO/55613/2017	01/08/2017	29/08/2017
113.	E/54318/2014	FO/55614/2017	01/08/2017	29/08/2017
114.	E/52526/2016	FO/55619/2017	01/08/2017	29/08/2017
115.	E/50959/2014	FO/55623/2017	01/08/2017	29/08/2017
116.	E/4185/2012	FO/55724/2017	25/07/2017	29/08/2017
		MISC ORDER		
1.	E/M/50514/2017 IN E/3687/2006	MO/50396/2017	24/07/2017	28/08/2017
2.	E/ROA/50122/2017 IN E/209/2012	MO/50398/2017	21/07/2017	28/08/2017
3-5.	E/ROA/50122/2017 IN E/209/2012	MO/50401-50403/2017	21/07/2017	28/08/2017
6-14.	E/ROA/50435- 50443/2017 IN E/850- 858/2012	MO/50405-50413/2017	21/07/2017	28/08/2017
15-16.	E/ROA/50451 & 50450/2017 IN E/53591-53592/2014	MO/50436-50437/2017	01/08/2017	28/08/2017
17-18.	E/COD/50550- 50551/2017 IN E/51084-51085/2017	MO/50445-50446/2017	01/08/2017	28/08/2017
19.	E/ROM/50563/2017 IN E/52848/2016	MO/50447/2017	01/08/2017	28/08/2017

20-27.	E/ROM/50529,50531, 50527,50533/2017 & E/COD/50530,50532, 50528,50534/2017 IN E/903-906/2006	MO/50450-50457/2017	02/08/2017	28/08/2017
28-29.	E/ROA/50453 & 50456/2017 IN E/57586-57587/2013	MO/50458-50459/2017	04/08/2017	28/08/2017
		<u>I.O. ORDER</u>		
1-2.	E/2780-2781/2012	I.O./61-62/2017	25/07/2017	28/08/2017
		<u>S.O. ORDER</u>		
1-2.	E/STAY/2341- 2342/2012 IN E/1711- 1712/2012	50422-50423/2017	25/07/2017	28/08/2017
				 Asstt. Registrar Excise Branch-DB 

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.